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LOK SABHA

Thursday, 23rd September, 1954

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPER LAID ON THE TABLE

EVIDENCE TENDERED BEFORE SELECT COMMITTEE ON COFFEE MARKET EXPANSION (AMENDMENT) BILL

Shri Venkataraman (Tanjore): I beg to lay on the Table a copy of the evidence tendered before the Select Committee on the Coffee Market Expansion (Amendment) Bill, 1954 on the 28th July, 1954.

MESSAGES FROM THE RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of the Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Income-tax (Amendment) Bill, 1954, which was passed by the Lok Sabha at its sitting held on the 18th September, 1954, and transmitted to the Rajya Sabha for its

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recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Manipur State Hill Peoples (Administration) Regulation (Amendment) Bill, 1954, which has been passed as amended by the Rajya Sabha at its sitting held on the 21st September, 1954."

MANIPUR STATE HILL PEOPLES (ADMINISTRATION) REGULATION (AMENDMENT) BILL

Secretary: Sir, I lay the Manipur State Hill Peoples (Administration) Regulation (Amendment) Bill, 1954, as passed by the Rajya Sabha, on the Table of the House.

CONSTITUTION (THIRD AMENDMENT) BILL—concl'd.

Mr. Speaker: The House will now proceed with the further consideration of the following motion moved by Shri T. T. Krishnamachari on the 22nd September, 1954, namely:—

"That the Bill further to amend the Constitution of India, as reported by the Joint Committee, be taken into consideration."

The House knows that in all six hours were allotted for this, out of which two hours and forty-three